

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) The total value of tyres and tubes exported to USA during 1983-84 and 1984-85 is as under :—

Year	(Rs./crores)
	Exports
1983-84	3.6
1984-85	15.1

(b) Freight charges are fixed by shipping lines. Government has not directed the fixation of concessional rates for exports of tyre goods.

(c) Cash Compensatory Support @15 per cent is allowed on exports of automobile tyres and tubes, to compensate various disadvantages faced by the industry, which includes disadvantage on account of higher freight charges also. Exports of tyres and tubes from India have been showing an increasing trend.

[Translation]

Inflow of Foreign Tourists

1854. SHRI JAI PRAKASH AGARWAL : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the details regarding the target and actual achievement of inflow of foreign tourists for the last year;

(b) whether it is a fact that the number of foreign tourists to India is not increasing to the required extent; and

(c) the details of new schemes to attract and encourage tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). Foreign tourist arrivals, excluding the nationals of Pakistan and Bangladesh, was 852,503 during 1984 as compared to 884,731 tourist arrivals during 1983.

(c) The schemes proposed to be implemented during the Seventh Five Year Plan to attract more foreign tourists include deve-

lopment of beach resorts, improvement of facilities for Himalayan trekking, preservation of national heritage areas, development of facilities along Buddhist circuits, provision of accommodation for budget tourists at tourist centres etc.

Grant of Loan to Youths Under Self-Employment Scheme in Delhi

1855. SHRI JAI PRAKASH AGARWAL : Will the Minister of FINANCE be pleased to state :

(a) the number of persons who had applied for loan in this year in Delhi under Self-employment Scheme and the number of unemployed young persons who have been sanctioned loan;

(b) the detailed reasons for not sanctioning loan to the remaining applicants; and

(c) the measures being taken by Government to streamline the procedure granting loan to the youths under self-employment scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARA) : (a) and (b). The Self-Employment Scheme for Educated Unemployed Youth which was introduced in the year 1983-84, extends to all areas of the country, excepting cities with more than one million population as per 1981 census. Since Delhi is a city having more than one million population it was not covered under Self-Employment Scheme.

(c) The Reserve Bank of India have issued suitable guidelines to streamline the procedure for granting loans to youths under Self-employment scheme from time to time. Under the scheme, the bank should not ask for owner's contribution in the form of margin money or seek collateral security or third party guarantee for the loan. The security for the bank will be the asset created out of the bank finance. The banks were advised to delegate adequate discretionary powers in respect of cases sponsored under the scheme so that the loans could be sanctioned by them without making reference to higher authorities. In each district a Task Force has